

responsible for National Highways. All other roads in States including Metropolitan City roads are essentially the responsibility of the State Governments concerned. National Highways are in a traffic-worthy condition. However, identification of deficiencies in the road network keeping in view traffic intensities and other factors and their programmed removal is a continuous process. A study was made at the time of formulation of Sixth Plan to identify the deficiencies in the National Highway System as on the 1st April, 1980. It indicated that at 1980-81 price level it would require about Rs. 2500 crores to remove these deficiencies. These are being attended to on a programmed basis subjected to availability of resources.

Import of Coloured Nirodh by Hindustan Latex

*663. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(b) whether the Management of Hindustan Latex has made any agreement with an agency named Metro Exporters Ltd. to import 10 million of coloured Nirodh from outside the country ; and

(b) if so, the details of the agreement and the reasons for such an agreement for import when there was possibility for indigenous production ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) and (b) Hindustan Latex Limited has entered an agreement with Metro Exporters Pvt. Limited Bombay for import of 10 million pieces of extra thin multi-coloured naked condoms are not being indigenously manufactured.

Improvement of Paradip Port During Seventh Plan

*666. SHRIMATI JAYANTI PATNAIK : Will the Minister of

SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have decided to make a multi-faced improvement of the Paradip Port during the Seventh Plan period ;

(b) if so, the total outlay envisaged in the Seventh Plan for the improvement of Paradip Port ;

(c) the name and number of major development schemes envisaged under the Seventh Plan and outlay for the above purpose ; and

(d) details thereof ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY) : (a) to (d) A decision on the schemes to be taken up for development of Paradip Port during 7th Plan is yet to be taken.

Free Diet for Indoor Patients in Railway Hospitals

*667. SHRI INDRAJIT GUPTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether he is aware that in many railway hospitals the indoor patients, who are railway employees or their dependents, are being charged for their diet ;

(b) if so, whether free medical treatment including free diet is recognised in Para 1468 of Indian Railway Establishment Manual ; and

(c) whether instructions have been issued to recover diet charges from the indoor patients even though such medical diet is prescribed as part of the treatment ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURY) : (a) Yes, Sir.

(b) No, Sir. However, according to this para free diet is given to employees drawing pay upto Rs. 640 p. m. and their families when they are receiving treatment for T. B., leprosy or mental diseases in a railway or approved institution. This concession is also extended to dependent relatives of these railway employees while they are receiving treatment for T. B. and leprosy.

(c) Does not arise,

रेलवे के प्राधुनिकीकरण के लिए ब्राबंटन

*668. श्री वापूसाहिब वरुलेकर :

डा. सुब्रह्मण्यम स्वामी :

क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे ने रेलवे के प्राधुनिकीकरण हेतु वर्ष 1984-85 के लिए 2,080 करोड़ रुपये के ब्राबंटन की मांग की थी;

(ख) यदि हां, तो क्या रेलवे को यह राशि मंजूर कर दी गई है;

(ग) यदि नहीं, तो तत्सम्बन्धी तथ्य क्या हैं; और

(घ) यदि मांग के अनुसार ब्राबंटन नहीं किया जाता, तो क्या रेलवे ने अपनी योजनाओं को कार्यान्वित करने हेतु अन्य साधनों से धन जुटाने पर विचार किया है ?

रेल मन्त्री (श्री ए. बी. ए. गनी साँ चौधरी) : (क) से (घ) एक विवरण सभा पटल पर रख दिया गया है ।

(क) से (ग) जी हां। रेलों ने वर्ष 1984-85 के लिए 2,080 करोड़ रुपये की मांग की थी जिसकी तुलना में अन्तिम ब्राबंटन 1650 करोड़ रुपये हुआ है। धन के ब्राबंटन में कटौती संसाधनों की समय तंगी के कारण की गयी है।

(घ) वर्तमान व्यवस्था के अन्तर्गत रेलों, भारत सरकार का एक विभाग होने के कारण, अपनी इच्छानुसार अन्य स्रोतों से संसाधन जुटाने के लिए स्वतंत्र नहीं है।

Making of four Lanes in Bombay-Ahmedabad-Delhi National Highway
No. 8

*669. SHRI AMARSINH
RATHAWA :

SHRI MOHAN LAL
PATEL :

Will the Minister of SHIPPING AND TRANSPORT pleased be to state :

(a) whether there is a proposal to provide four lanes instead of the existing two lanes by widening the Bombay-Ahmedabad-Delhi National Highway No. 8;

(b) if so, whether the work for four laning of this National Highway has been started and if so the progress made so far; and

(c) what steps have been taken to complete the work at the earliest to avoid accidents on this National Highway due to its narrowness ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKRA REDDY) : (a) to (c) Yes, Sir. Out of 1427.80 kms., 26.2 kms. stand widened to 4-lanes.